

ITEM NO.1

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.19204/2018

(Arising out of impugned final judgment and order dated 22-03-2018 in MB No. 27962/2016 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

M/S VACMET INDIA LIMITED INCORPORATED
 UNDER COMPANIES ACT, 1956 & ANR.

Respondent(s)

([TO BE TAKEN UP AS ITEM NO. 1])

IA No. 38756/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 129480/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 142887/2018 - CLARIFICATION/DIRECTION
 IA No. 39147/2021 - EXEMPTION FROM FILING O.T.
 IA No. 140770/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 47401/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 142894/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 59921/2022 - STAY APPLICATION)

WITH

SLP(C) No. 19602/2018 (XI)
 (FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 44749/2020
 FOR CLARIFICATION/DIRECTION ON IA 129503/2020
 FOR EARLY HEARING APPLICATION ON IA 9445/2022
 FOR CLARIFICATION/DIRECTION ON IA 10840/2022
 IA No. 44749/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 10840/2022 - CLARIFICATION/DIRECTION
 IA No. 129503/2020 - CLARIFICATION/DIRECTION
 IA No. 9445/2022 - EARLY HEARING APPLICATION)

SLP(C) No. 19796/2018 (XI)

(Only FOR CLARIFICATION/DIRECTION ON IA 85553/2019 FOR PERMISSION
 TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 185556/2019 FOR
 EXEMPTION FROM FILING O.T. ON IA 185557/2019 FOR APPLICATION FOR
 TAGGING/DETAGGING ON IA 56665/2021 FOR APPROPRIATE
 ORDERS/DIRECTIONS ON IA 56672/2021 FOR EXEMPTION FROM FILING O.T.
 ON IA 56674/2021
 IA No. 56665/2021 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 56672/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 85553/2019 - CLARIFICATION/DIRECTION
 IA No. 56674/2021 - EXEMPTION FROM FILING O.T.)

IA No. 185557/2019 - EXEMPTION FROM FILING O.T.
 IA No. 185556/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20011/2018 (XI)
 (FOR CLARIFICATION/DIRECTION ON I.A. No. 129459/2020
 IA No. 129459/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 20711/2018 (XI)
 (FOR EXEMPTION FROM FILING O.T. ON IA 150217/2018
 FOR CLARIFICATION/DIRECTION ON IA 129497/2020
 IA No. 129497/2020 - CLARIFICATION/DIRECTION
 IA No. 150217/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 19401/2018 (XI)
 FOR CLARIFICATION/DIRECTION ON IA 129493/2020
 IA No. 129493/2020 - CLARIFICATION/DIRECTION)
 SLP(C) No. 19763/2018 (XI)
 (FOR CLARIFICATION/DIRECTION ON IA 129482/2020
 IA No. 129482/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 19822/2018 (XI)
 (FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 186495/2019
 FOR CLARIFICATION/DIRECTION ON IA 129501/2020
 IA No. 186495/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 129501/2020 - CLARIFICATION/DIRECTION)

Date : 25-08-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
 HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Ms. Madhavi Divan, Sr. Adv./ASG
 Mr. Ravindra Kumar Raizada, Sr. Adv./AAG
 Mr. Shantanu Singh, Adv.
 Mr. Vinod Diwakar, Adv.
 Ms. Alka Sinha, Adv.
 Mr. Anuvrat Sharma, AOR

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s) Mr. Arvind Datar, Sr. Adv.
 Ms. Nandini Gore, Adv.
 Ms. Sonia Nigam, Adv.
 Mr. Karanveer Singh Anand, Adv.
 Mr. Yashwant Gaggar, Adv.
 For M/S. Karanjawala & Co., AOR

Mr. R. Basant, Sr. Adv.
 Mr. Shekhar Prit Jha, AOR

Mr. Akshay Sahai, Adv.

Mr. Nishit Agrawal, AOR

Mr. Pawan Upadhyay, Adv.

Ms. Shramila Upadhyay, Adv.

Mr. Sarvjit Pratap Singh, Adv.

Mr. Kanishk Garg, Adv.

Mr. Gaurav Prakash Pathak, Adv.

For M/S. Unuc Legal LLP, AOR

Mr. A. M. Singhvi, Sr. Adv.

Mr. Vanita Bhargava, Adv.

Mr. Ajay Bhargava, Adv.

Ms. Prerna Singh, Adv.

For M/S. Khaitan & Co., AOR

Mr. K. V. Vishwanathan, Sr. Adv.

Mr. Manu Nair, Adv.

Mr. Shantanu Tyagi, Adv.

Mr. S. S. Shroff, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the matters on 30th of August, 2022.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR